

(4)

CEA 4/07 in
CA 1380/06

1.10.07

Hon Mr Ashok S Karamadi, JM

Hon Mr P.K. Chatterji, AM

None for the applicant. Call

On 17.10.07.

[Signature]
AM

[Signature]
JM

REGISTRAR

17.10.07

List of Cases for A.
before the Bench for
Adm. (F.C./F.H.) On

15.11.07 before His/Her Hon.

REGISTRAR

15/11/07.

Hon. Dr. K.B.S. Rajan, J.M.

Hon. Mr. K.S. Menon, AM.

Proxy Counsel on behalf of the
applicant's Counsel submits that the
representation has been disposed of by
the respondents & as such cep may be
permitted to be withdrawn. Hence,
the cep is dismissed as withdrawn.

[Signature]
AM

JM.